

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 3941/2023

(Arising out of impugned final judgment and order dated 29-08-2022 in WC No. 49873/2003 passed by the High Court of Judicature at Allahabad)

KRISHNA LAL DIXIT

Petitioner(s)

VERSUS

ZILA PANCHAYAT AURRAIYA & ANR.

Respondent(s)

(IA No. 28001/2023 - EXEMPTION FROM FILING O.T.)

Date : 05-04-2023 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S. RAVINDRA BHAT
HON'BLE MR. JUSTICE DIPANKAR DATTA

For Petitioner(s) Mr. Uday Prakash, Adv.
Mr. Ashish Sharma, Adv.
Mr. Shashi Kumar, Adv.
Mr. Ramjee Pandey, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

At the request of learned counsel for the petitioner,
matter is adjourned for four weeks.

(NEETA SAPRA)
COURT MASTER (SH)

(MATHEW ABRAHAM)
COURT MASTER (NSH)